

Sl. No.6

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/105/9/AMR/2019	Admitted	9 of IBC	Trishla Minerals Vs Segno Ceramics Pvt Ltd
	IA(IBC)/154/2024	U/s 60(5) of IBC, 2016	M/s Segno Ceramics Pvt Ltd Vs Assistant Commissioner of Customs and Central Bank Of India
	IA(IBC)/108/2022	60(5) of IBC	Madhavi Edible Bran Oils Private Limited Vs. Immanesni Eswara Rao (IRP) and Narahari Prasad Narasimha Rao (suspended Director)
	IA(IBC)/94/2022	43 of IBC	Immaneni Eshwara Rao (IRP) Vs. Nara Hari Prasad Narasimha Rao & 4 others

ORDER

IA(IBC)/154/2024:

Present: Ms. N. Aishwarya, Proxy counsel for the Applicant.
None appears for R1 & R2.

Proof of service filed. For filing vakalath and counters of R1 &R2, list the matter on 19.08.2024.

IA (IBC)/108/2022:

Present: Proxy counsel from the O/o Mr. M. Naga Deepak, Ld. Counsel for the Applicant.

Mr. Avinash Krishnan Ravi, Proxy counsel for R1.
Mr. Juber Hussain, Proxy counsel for R2.

At the request of Proxy counsel for the Applicant, for hearing, list the matter on 19.08.2024.

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Sl. No. 6

IA (IBC)/94/2022:

Present: Mr. Avinash Krishnan Ravi, Proxy Counsel for the Applicant.

Mr. Juber Hussain, Proxy counsel for R1.

For hearing, list the matter on 19.08.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**